

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 18th APRIL, 2024, 10:30 A.M.

**IA (IBC)/8/GB/2024
In CP (IB)/18/GB/2022**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

IN THE MATTER OF	Indian Bank Vs Prokash Datta
UNDER SECTION	U/s 95 & R/w Section 60(5) of IBC, 2016

For Petitioner (s) : Mr. Subrata Dutta, Adv.

For Respondent (s) : Mr. Vishesh Kalra, Adv.

RP : Mr. Ujwal Kumar Kalita, in person.

ORDER

CP (IB)/18/GB/2022

In view of the order passed in **IA (IBC)/8/GB/2024**, matter adjourned to **13.05.2024**.

IA (IBC)/8/GB/2024

Learned Resolution Professional Mr. Ujwal Kumar Kalita appears in person. This is an application filed to take on record RPs report filed under Section 99 of IBC, 2016. Report has already been served on the Personal Guarantor and also on the Financial Creditor. As per the service affidavit filed, the RPs report is taken on record. Accordingly, this application is **disposed of**.

List it for counter of Personal Guarantor, if any, on **13.05.2024**.

Learned Counsel Mr. Vishesh Kalra appears on behalf of the Personal Guarantor and undertakes to file Vakalatnama within one week's time.

List for hearing on **13.05.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)